NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/47(66)/2017

NAME OF THE PETITIONER(S)

: ADIYAMAN TEXTILES LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 66

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. SARAVAYAY OSUSON PRALATIN

ORDER

Counsel for the applicant present and submitted his arguments. Order is reserved.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

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